

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3356
ANSWERED ON:19.08.2004
RAJIV GANDHI PILOT PROJECT
Gowda Shri D.V. Sadananda

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government propose to provide more funds to the places where Rajiv Gandhi Pilot Projects were partly implemented;
- (b) if so, the details thereof;
- (c) if so, whether the Panchayats who have deposited their part of 10 per cent of the amount will be provided funds under Swajaldhara Yojana as estimates are submitted in the name of Rajiv Gandhi Pilot Project; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) to (d) Under Swajaldhara, Government of India makes State/Union Territory-wise allocation of funds as per the inter State Accelerated Rural Water Supply Programme (ARWSP) allocation ratio fixed for the year and the State Governments, in turn, are required to make the district-wise allocation, including for districts where Sector Reform Pilot Projects were implemented. It is expected that the State Governments would keep in mind the district-wise number of schemes in hand, where requisite community contribution has already been mobilized, while finalising the district-wise allocations under Swajaldhara. Schemes which could not be taken up under Sector Reform Pilot Projects and which conform to Swajaldhara Guidelines are eligible for clearance under Swajaldhara by the District Water and Sanitation Committee (DWSC) within the allocated amount.